

ber of telephones in each exchange office is as follows:—

Name of Block	Telephone Exchange serving the block	Working connections
(1) Alipurduar Block No. 1 } (2) Alipurduar Block No. 2 }	Alipurduar	309
(3) Falakata . . . . .	Falakata Birpara	46 143
(4) Kalchini . . . . .	Kalchini	77
(5) Kumargram . . . . .	Kumargram	15
(6) Madarihat . . . . .	Madarihat	10

(i) Action is being taken to provide standby power supply at all the telephone exchanges in the sub-division.

(ii) Additional Junction line is proposed to be provided between small automatic exchanges and their parent exchanges to improve reliability of service.

(iii) A new microwave link is being established between Cooch-Bihar and Hashimara to provide a stable medium for long distance calls.

(d) and (e). No Sir. However, Telephone services in the area had been affected by power failures for long durations. The power situation has improved during the month of November, 1980. Action is being taken to provide standby power supply at all exchanges as stated in (c) (i) above.

#### Allocation of levy sugar to Rajasthan

3759. SHRI VIRDHI CHANDER JAIN: Will the Minister of AGRICULTURE be pleased to state:

(a) the quantity of levy sugar allocation to Rajasthan by the Cen-

tral Government from January to October 1980; and

(b) the quantity of sugar supplied from the Food Corporation of India and other sources and distributed among the consumers in Rajasthan during that period?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Rajasthan Government have been allotted a monthly levy sugar quota of 12,757 tonnes for distribution to domestic consumers through fair price shops during each of the months from January to October, 1980.

(b) Food Corporation of India does not supply levy sugar to the Rajasthan Government. Since the State Government are themselves arranging the lifting of allowed sugar from the factories and the distribution thereof through fair price shops, the information regarding the quantity of levy sugar distributed among the consumers in the State is not available.